GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA

UNSTARRED QUESTION NO. 6312

(TO BE ANSWERED ON 12.04.2017)

LTC TRAVEL BY AIR INDIA

6312. SHRI SHARAD TRIPATHI:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government proposes to withdraw the circular of DoPT for mandatory use of Air India for LTC Travels which is unfavorable to the non-government airlines of the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor;

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Ministerøs Office. (DR. JITENDRA SINGH)

- (a): No, Madam
- (b): Does not arise.
- (c): As per instant instructions, the Leave Travel Concession (LTC) is applicable for travel by Air India and in Economy class only. However, relaxation has been given to travel by private airlines to visit Jammu & Kashmir with certain conditions.
